NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 09/(MAH)/2017 Connected with HC-C.S.D. No. 701/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Desh Chemicals Pvt. Ltd. & Ors. Between

M/s. Omkar Speciality Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

2

Ajit Singhiawar

Advolate fac lettioner

Common Order

CSP NO.05/2017 CONNECTED WITH HC CSD NO.697/2016/NCLT/MB/MAH/2017 CSP NO.06/2017 CONNECTED WITH HC CSD NO.698/2016/NCLT/MB/MAH/2017 CSP NO.07/2017 CONNECTED WITH HC CSD NO.699/2016/NCLT/MB/MAH/2017 CSP NO.08/2017 CONNECTED WITH HC CSD NO.700/2016/NCLT/MB/MAH/2017 CSP NO.09/2017 CONNECTED WITH HC CSD NO.701/2016/NCLT/MB/MAH/2017 CSP NO.10/2017 CONNECTED WITH HC CSD NO.701/2016/NCLT/MB/MAH/2017

List this matter for submissions of the Counsel for the Petitioner on 18.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)

MB/MAH/2017 MB/MAH/2017 MB/MAH/2017 MB/MAH/2017